

राष्ट्रीय कम्पनी विधि न्यायाधिकरण,
इलाहाबाद खण्डपीठ
(National Company Law Tribunal)
(Bench: Allahabad)

सी0 पी0 नं0/ C P No. 76/2002

राष्ट्रीय कम्पनी विधि न्यायाधिकरण, इलाहाबाद खण्डपीठ में दिनांक . १९.०९.२०१७ को सुनवाई का उपस्थिति-सह-आदेश पत्रक:

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON-19.09.2017

कम्पनी का नाम :

NAME OF THE COMPANY: Arvind Mohan Johri v/s Sitapur plywood
कम्पनी अधिनियम की धारा : Manufactures. Ltd.
SECTION OF THE COMPANIES ACT:

क्रम संख्या Sr. No.	नाम Name	पदनाम Designation	प्रतिनिधित्व Representation	हस्ताक्षर Signature
1	VINEET DUBEY	ADVOCATE	RESPONDENT	Vineet Dubey
2			(ON THE BEHALF OF MR. UDAI CHANDANI)	

CP No. 76/2002

Shri Vineet Dubey for the respondent. He informs such the stay earlier granted by the Lucknow Bench of Hon'ble Allahabad High Court is still continue.

The matter be listed on 30th October, 2017.

Dated:19.09.2017

Shri H.P. Chaturvedi, Member (Judicial)